

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/334/ (IB)/2017
NAME OF THE PETITIONER(S) : INTEGRATED FINANCE COMPANY LTD
NAME OF THE RESPONDENT(S) : PARVENU VANIGAM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

15 A. K. K. S. S. S.

A. K. K. S. S.

AUTHORISED SIGNATORY
for APPLICANT

A. K. K. S. S.
Counsel for Respondent

A. *[Signature]*

ORDER

Counsel representing both the parties are present and stated that the settlement talks have not materialised so far and prayed some more time stating that the parties are intending to have another meeting to settle the matter. Considering the request, I am inclined to grant final opportunity to make submissions in relation to the settlement talks. In case the settlement talks fail, both the counsel are directed to submit their arguments. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)